

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SILVEROAK COMMERCIALS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SILVEROAK COMMERCIALS LIMITED
2.	Date of incorporation of corporate debtor	11/04/1985
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	L31504MH1985PLC035916
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO F-24 MIDC SATPUR NASHIK Nashik MH 422007 IN
6.	Date of closure of Insolvency Resolution Process	16/12/2020
7.	Liquidation commencement date of corporate debtor	16/12/2020
8.	Name and registration number of the insolvency professional acting as liquidator	HARSHAD S DESHPANDE Reg. No. IBBI/IPA-001/IPP00166/ 2017-2018/10335
9.	Address and e-mail of the liquidator, as registered with the Board	403, Kumar Millennium, Shivatirtha Nagar Kaman, Opp Krishna Hospital, Paud Road, Kothrud, Pune, Maharashtra ,411038 Email:-harshad_de@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Harshad S Deshpande & Associates, Cost Accountants 403, Kumar Millennium, Shivatirtha Nagar Kaman, Opp Krishna Hospital, Paud Road, Kothrud, Pune, Maharashtra ,411038 Email:-hsdasso@gmail.com
11.	Last date for submission of claims	15/01/2021

The stakeholders of Silveroak Commercials Limited are hereby called upon to submit their claims with proof on or before 15/01/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Relevant Forms are available at: <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.

Date: 16/12/2020
Place: Pune



A handwritten signature in blue ink that reads "Deshpande".

SD/-
Harshad S Deshpande
Liquidator of
Silveroak Commercials Limited
Regn. No. IBBI/IPA-001/IP-P00166/2017-2018/10335